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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.06.2017.

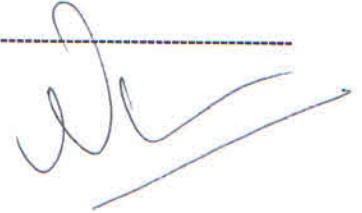
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 248/15	TP 33/17	Hearing	433 (e) & (f)	Outsourcing Xperts Vs. Nitesh Estates Ltd.

SL NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. NAMAN JHABAKH IK
(FOR HOLLA & HOLLA)
+919962100188

Respondent



2. JOAN PAUL A
(H ALMT Legal)
8496997937

Petitioner



Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner is directed to comply the relevant provisions of I&B Code as a last chance.

List it on 19.07.2017. Meanwhile, counsel for respondent to file objections. Both the counsels reported to the Tribunal that the matter is under talks of compromise and settlement may likely to be reached between the parties.

List it on 19.07.2017.



MEMBER (J)



MEMBER (T)